

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 124

CP No.103/Chd/Hry/2023

IN THE MATTER OF:-

Vidhi Sharma

...Petitioner

Versus

Project and Engg. Industries Pvt.
Ltd.

...Respondent

Under Section: 241 & 242,CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 26.07.2024.

Tanvi
10.05.2024

Sd/-
Court Officer